

वही गाड़ियां रह की नहीं जो अपेक्षाकृत कम महत्व की थीं और कम लोकप्रिय थीं ताकि यात्रियों को कम से कम असुविधा हो।

(ग) से (ब). संकेन्द्रित प्रयासों के परिणामस्वरूप रेलों में कोयले के स्टॉक में काफी सुधार हुआ है और उत्तर रेलवे द्वारा कोयले की कमी के कारण रह की गई सभी सवारी गाड़ियों को फिर से चालू कर दिया गया है।

#### Registered Unions of Railwaymen

3359. SHRI A. K. ROY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Ministry has given any directive to the Railway authorities not to settle any disputes by discussions with the Registered Unions of Railwaymen concerned which was introduced during the time of Janata Government ;

(b) if so, what machinery is available to the Registered Unions of Railwaymen to resolve their disputes peacefully in the interest of industrial peace ; and

(c) the details of the cases of industrial disputes of Railwaymen referred by the Ministry of Labour to the Railway Board and the action taken thereon to resolve the disputes ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) and (b). No. A Well-settled Permanent Negotiating Machinery exists on the Railways for over three decades, in which the two recognised Federation, viz. the All India Railwaymen's Federation and the National Federation of Indian Railwaymen, at the apex and their affiliates on the Zonal Railways discuss across the table and resolve disputes.

(c) No statistics are maintained in regard to the references received from Ministry of Labour in regard to industrial disputes which are examined whenever received and action as considered necessary is taken in the matter.

#### Payment of salary to Gazetted Officers

3360. SHRI SANAT KUMAR MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 3438 dated the 11th December, 1980 re : Payment of salary to gazetted officers and state :

(a) whether it is a fact that the officers working in the Central Health Education Bureau are not getting their salary cheques in time despite the fact that they had given their option to be paid in cash and if so, the reasons for not following the Ministry of Finance Instructions in this behalf in this case ; and

(b) whether Government have collected the requisite information in respect of the Attached and Subordinate Offices of Ministry of Health so far as the compliance with the Instructions of the Ministry of Finance is concerned and lay it on the Table and if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) :

(a) No Sir. No complaint was received from the Officers working in Central Health Education Bureau regarding delay in payment of salary cheques.

(b) For compliance of instructions issued by the Ministry of Finance for drawal of salary by the officers either by cheque or in cash, the officers work